they too should give salaries to their em- facturers that the prices will not be raisployees, other Pakistani concerns like the Pakistan International Airlines, who have a number of Indian employees here but who have not given the Indian employees, the Indian citizens, any salary, as I said.

Oral Answers

SHRI B. R. BHAGAT: Sir, in the National Bank of Pakistan there were 57 Indian employees and in another Pakistani currency notes. bank, the Habib Bank Limited, 43 employees were Indians. Most of the Indian employees of the latter bank have been serretrenchment notices. the Custodian of Enemy Property and the Reserve Bank have written to certain scheduled banks in the Bombay area to consider their cases sympathetically and provide employment to such of them as are found suitable.

MR. CHAIRMAN: Next question.

PRINTING OF NOTES OF SMALLER SIZE

*823. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister of FINANCE be ni u to state how much imported per will be saved in quantity and in terms of foreign exchange as a result of the reduction in the size of the existing currency notes?

DEPUTY MINISTER MINISTRY OF FINANCE (SHRI L. N. The quantity of paper that Mishra): would be saved annually as a result of reduction in size of notes is estimated to be a little over 300 tonnes. The savings in foreign exchange cost would be of the order of Rs. 30 lakhs annually.

TARA SHRIMATI RAMCHANDRA SATHE: Sir, we welcome the Government's economy measure to save on imports but is it true, I like to know, that now, after Devaluation, the Government is giving licences to some industrialists for importing raw materials without levying any cles manufactured from those imported deration?

Custodian, under the Government of India, materials? I shall like to know, Sir, whethhow is it that the Finance Ministry is er the Government is allowing imports not taking up with the other Pakistani from the point of view of lowering the concerns employing Indian citizens here internal prices. If so, has the Governthat, like the National Bank of Pakistan, ment taken any assurance from those manu-

> SHRI L. N. MISHRA: Sir, the question relates to printing of notes of a smaller size. The supplementary question put has nothing to do with it.

MR. CHAIRMAN: It is about paper for

SHRIMATI TARA RAMCHANDRA SATHE: But imported material is involved in this and it will decrease our foreign exchange resources. That is why I put the question.

Mr. CHAIRMAN: It is much more a general question.

श्री जगन्नाथ प्रसाद पहाड़िया : सभापति महोदय, सरकार ने छोटे नोट छापने का जो फैसला किया है उसके सम्बन्ध में मैं सरकार से जानना चाहता हं कि नोट छापने के पहले क्या सरकार पूरी तरह से इस वात की जानकारी जनता को दे देगी जिससे कि देहात में रहने वाल अनुपढ़ और गरीब लोग उन नोटों के छापने से कहीं परेशानी में न पड जायं ?

श्री ललित नारायण मिश्र : होना ही चाहिये, लेकिन बहुत ज्यादा फर्क नहीं होगा दोनों के साइज में। इसमें थोडा मा मामुली फर्क होगा। फिर भी इसका प्रचार होता है और इसका प्रबन्ध अच्छी तरह से किया जात। है ।

SHRI P. K. KUMARAN: May I know, Sir, what kind of reduction in size is contemplated as far as the currency notes are concerned that is one thing, and another—while calculating the surplus of paper, whether the large number of counterfoit notes that are in circulation, whether precondition for export of the finished arti- that surplus also will be taken into consi-

So far as the SHRI L. N. MISHRA: comparative sizes are concerned, they are as follows :---

			(in mms.)
Existing sizes 1 Rupee note		Width	Length
		63	101
2	**	63	114
5	"	73	127
10	19	82	146
50	7 1		
100	99	108	171
Propose	d sizes		
1 Rupee note		63	97
2	**	63	107
5	33	63	117
10	**	64	147
50	13	63	147
100	**	73	157

question and it has nothing to do with this question.

SHRI G. MURAHARI: First I would like to know from the Government whether the question of manufacturing the security paper in India has been gone into and, second, whether this decrease in size of the one rupee note, which is already quite small, would not make it very inconvenient for people to carry these notes and, lastly, Sir. whether the reduction is in proportion to the devaluation of the rupee.

SHRI L. N. MISHRA: Yes, Sir, there was the proposal to have a security paper mill at Hoshangabad, and it was to go into full production also. There has been some delay and it will go into production soon and we hope to produce about 10 per cent of our requirement through indigenous means.

MR. CHAIRMAN: Next question.

TERMS OF REFERENCE OF THE D.A. COM-MISSION

*824. SHRI T. V. ANANDAN: † SHRIMATI TARA RAMCHANDRA SATHE:

Will the Minister of FINANCE be pleased to state :

- (a) whether it is a fact that Government propose to revise the terms of reference made to the D.A. Commission;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that Government propose to include the question of granting higher pensions to pensioners in the revised terms of reference of the D.A. Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.

SHRI T. V. ANANDAN: Sir, was it not About counterfeit notes, it is a separate a fact that on the 8th of August, 1960. in Parliament there was a statement made to the effect that there was no question of turning down the basic recommendations of a high-powered body like the Pay Commission? And accordingly, Sir, the Second Pay Commission's recommendation was accepted and dearness allowance was granted up to a pay of Rs. 400 And within the ambit of that high-powered body the S. K. Das Commission was appointed whose recommendation was to cover pay up to Rs. 1,200 for dearness allowance. But the Government, in spite of the high-powered body's recommendation, accepted to implement it up to a maximum of only Rs. 1,090 with dearness allowance included. As such, Sir, how does it now happen-it is going against such a decision of the high-powered body—that the reference now made to the Dearness Allowance Commission reduces it to a pay of only Rs. 400? Does it not amount, Sir, to a breach of the sacred utterances made in this House?

> SHRI L. N. MISHRA: There is no question of any breach, nor is there any question of backing out. The hon. Member has referred to the recommendation of the Second Pay Commission. If I may be permitted, Sir, I will ask him to refresh his memory. The Second Pay Commission had recommended a pay of Rs. 400 as the limit for the benefits of dearness allowance while granting upward adjustments in future. Thus the considerations on which Government extended the benefit to higher pay ranges (on an ad hoc basis) are not relevant to the

^{*}The question was actually asked on the floor of the House by Shri T. V. Ananlan.